

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/2302/A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Hirendra Kashyap,
District & Sessions Judge, Tirap,
Khonsa, Arunachal Pradesh.

Dated Guwahati, 17th June, 2020.

Sub:- Casual leave with station leave permission.

Ref:- Email Dated 15.06.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for two days i.e. on 16.06.2020 and 17.06.2020 with station leave permission is granted, subject to adherence to lockdown protocols. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

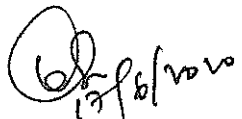
Yours faithfully,

Sd/-

Memo NO.HC.VII-21/2008/23037A, dated 17.6.2020 ²³⁰⁴ JT. REGISTRAR (VIGILANCE)

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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